

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3283
TO BE ANSWERED ON THE 7TH AUGUST, 2018

DRYLAND FARMING

3283. SHRIMATI RITI PATHAK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the amount of funds allocated by the Government to various States including Madhya Pradesh to promote dryland farming during the last three years and the current year, State-wise;
- (b) the total area of land brought under dryland farming in the country during the said period, State-wise;
- (c) the incentives given to the farmers for dryland farming during the said period; and
- (d) the success achieved in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Government is implementing the following major programs for the promotion of rainfed / dryland farming in the country.

- (i) Rainfed Area Development (RAD) as a component of National Mission for Sustainable Agriculture(NMSA) being implemented by Department of Agriculture, Cooperation and Farmers Welfare(DAC&FW).
- ii) Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) being implemented by Department of Land Resources(DoLR)

State-wise funds released under these programs for dryland farming and area covered during the last three years and current year is given at annexure I, II, III & IV.

(c) & (d): Under RAD, Assistance is provided to farmers for Integrated Farming System(IFS) activities and also for value addition activities like bee keeping, silage making unit, green house structures, resources conservation activities, Vermicompost, post harvest storages etc. In watershed program, assistance is provided to farmers for drainage line treatment, soil and moisture conservation, rainwater harvesting, afforestation, horticulture, pasture development, livelihoods activities, etc. These programs have helped in increasing production and productivity in rainfed / dryland areas.

ANNEXURE –I

Annexure to the Lok Sabha USQ No. 3283 for reply on 07.08.2018

State-wise details of funds released for Rainfed Area Development (RAD) in the last 3 years and the current year

(Rs. in crore)

SN	State	2015-16	2016-17	2017-18	2018-19	
		Release	Release	Release	Allocation	Release
1	Andhra Pradesh	19.50	18.00	20.00	17.50	8.75
2	Telangana	12.60	9.60	9.00	10.50	4.20
3	Bihar	2.50	0.00	1.13	2.00	0.00
4	Chhattisgarh	5.50	2.40	6.00	6.50	3.25
5	Gujarat	5.00	5.46	8.00	11.60	4.64
6	Haryana	1.57	0.00	0.00	1.00	0.00
7	Jharkhand	6.02	7.00	5.60	7.50	4.50
8	Karnataka	5.00	4.00	7.50	10.00	5.54
9	Kerala	1.50	0.00	0.78	1.00	0.00
10	Madhya Pra.	11.00	0.00	2.00	2.00	0.00
11	Maharashtra	25.00	26.63	17.50	25.00	12.50
12	Odisha	15.27	18.35	13.48	17.00	8.50
13	Rajasthan	0.00	0.00	0.00	2.00	0.00
14	Tamilnadu	31.83	33.50	40.00	32.00	16.00
15	Uttar Pradesh	11.82	16.43	20.00	20.00	11.95
16	West Bengal	6.00	10.51	9.92	8.00	4.00
17	Himachal Pradesh	7.00	6.83	7.30	8.00	4.80
18	J & K	1.00	0.00	0.50	2.00	1.00
19	Uttarakhand	7.00	8.00	6.45	8.00	4.80
20	Assam	0.00	0.00	0.69	2.00	0.00
21	Arunachal Pradesh	3.00	4.00	0.00	2.00	1.20
22	Manipur	3.50	4.25	1.38	2.00	0.00
23	Meghalaya	1.50	1.50	1.95	4.00	2.40
24	Mizoram	3.00	6.53	9.50	7.00	3.50
25	Nagaland	6.00	9.00	11.00	9.00	5.40
26	Sikkim	1.04	3.00	1.00	2.40	1.39
27	Tripura	3.50	5.20	5.32	6.00	3.60
Total		196.65	200.19	205.99	226.00	111.92

ANNEXURE II**Annexure to the Lok Sabha USQ No. 3283 for reply on 07.08.2018****State wise physical progress under RAD during the last three years****(Area in ha)**

S.No	State	2015-16	2016-17	2017-18	Total
1	Andhra Pradesh	8000	11600	8594	28194
2	Telangana	4504	3175	1223	8902
3	Bihar	890	0	0	890
4	Chhattisgarh	3067	677	2752	6496
5	Gujarat	880	2275	422	3577
6	Haryana	0	0	0	0
7	Jharkhand	2822	2343	1455	6620
8	Karnataka	2368	1300	3467	7135
9	Kerala	0	0	0	0
10	Madhya Pradesh	3849	0	0	3849
11	Maharashtra	6902	6504	6090	19496
12	Odisha	6409	7851	4969	19229
13	Rajasthan	1854	0	0	1854
14	Tamilnadu	17234	15334	13390	45958
15	Uttar Pradesh	5444	8197	7657	21208
16	West Bengal	1604	6548	5442	13594
17	Himachal Pradesh	2552	1500	2221	6273
18	J & K	235	0	86	321
19	Uttarakhand	2148	2449	1891	6488
20	Assam	0	0	0	0
21	Arunachal Pradesh	776	1196	0	1972
22	Manipur	850	650	0	1500
23	Meghalaya	234	387	492	1113
24	Mizoram	506	2446	2085	5037
25	Nagaland	1365	2187	2900	6452
26	Sikkim	507	1407	200	2114
27	Tripura	1450	2200	1700	5350
Total		76450	80226	67036	223712

ANNEXURE-III

Annexure to the Lok Sabha USQ No. 3283 for reply on 07.08.2018

State-wise details of number of projects, sanctioned area of the projects and funds released for the projects WDC-PMKSY in the last 3 years and the current year

(Rs. in crore)

Sr. No.	State	Number of Projects	Central Share Released			
			2015-16	2016-17	2017-18	2018-19 (upto 31.07.2018)
1	Andhra Pradesh	432	86.73	120.96	123.35	77.61
2	Arunachal Pradesh	156	18.00	23.12	9.62	-
3	Assam	372	45.00	0.00	65.09	-
4	Bihar	123	5.00	28.26	19.21	-
5	Chhattisgarh	263	20.00	34.96	33.45	-
6	Gujarat	610	100.00	115.04	87.51	-
7	Haryana	88	6.91	12.82	10.94	-
8	Himachal Pradesh	163	20.00	35.40	26.83	-
9	Jammu & Kashmir	159	0.00	25.59	43.66	-
10	Jharkhand	171	20.00	17.68	0.00	-
11	Karnataka	571	125.00	145.72	175.69	-
12	Kerala	83	20.00	16.62	17.83	-
13	Madhya Pradesh	517	150.00	129.44	134.84	97.45
14	Maharashtra	1186	250.00	186.95	279.21	-
15	Manipur	102	9.00	11.29	13.84	-
16	Meghalaya	96	18.00	11.56	8.95	-
17	Mizoram	89	8.87	16.06	22.35	-
18	Nagaland	111	27.00	60.84	32.08	23.10
19	Odisha	310	67.50	91.99	94.48	-
20	Punjab	67	7.95	0.00	7.96	-
21	Rajasthan	1025	200.00	199.35	243.59	76.41
22	Sikkim	15	6.30	0.00	1.40	-
23	Tamil Nadu	270	75.00	62.36	82.75	-
24	Telangana	330	70.00	0.00	51.14	45.696
25	Tripura	65	20.89	27.12	16.66	-
26	Uttarakhand	65	25.68	16.15	9.97	-
27	Uttar Pradesh	612	75.00	58.38	63.93	-
28	West Bengal	163	10.00	24.06	15.48	25.87
Total		8214	1487.83	1471.72	1691.81	346.136

ANNEXURE -IV

Annexure to the Lok Sabha USQ No. 3283 for reply on 07.08.2018

State-wise details of WHS created/rejuvenated, additional area brought under irrigation and farmers benefitted under WDC-PMKSY during 2014-15 to 2017-18.

Sl. No	State	WHS created/ Rejuvenated (in Nos.)	Additional area brought under irrigation (Ha)	Farmers benefitted (in Nos.)
1	Andhra Pradesh	174194	229490.00	188118
2	Arunachal Pradesh	464	560.00	20701
3	Assam	4638	69667.28	145918
4	Bihar	3617	17525.00	50040
5	Chhattisgarh	5934	16221.14	26815
6	Gujarat	16746	41647.74	37387
7	Haryana	2654	35587.00	30787
8	Himachal Pradesh	7783	11205.08	53422
9	Jammu & Kashmir	2601	10087.40	60658
10	Jharkhand	2758	2437.10	32852
11	Karnataka	24144	53623.00	137166
12	Kerala	15357	20734.13	102325
13	Madhya Pradesh	20769	94487.30	102915
14	Maharashtra	9088	84370.00	99909
15	Manipur	8948	2749.96	141391
16	Meghalaya	2099	3728.66	7485
17	Mizoram	6950	46708.35	47853
18	Nagaland	2077	1971.00	7164
19	Odisha	19349	38101.80	55321
20	Punjab	236	6559.00	3941
21	Rajasthan	77439	43346.00	133913
22	Sikkim	169	32.75	1005
23	Tamil Nadu	39487	76679.07	210403
24	Telangana	13886	25377.00	36468
25	Tripura	1963	5256.79	5656
26	Uttar Pradesh	17737	81745.00	140105
27	Uttarakhand	16808	2215.26	51220
28	West Bengal	8084	5724.41	10079
	Total	506001	1027837.22	1941017
